



## MEETINGS COVERAGE AND PRESS RELEASES

30 NOVEMBER 2015

SC/12144

# Security Council Al-Qaida Sanctions Committee Adds One Entry to Its Sanctions List

**SECURITY COUNCIL** | **PRESS RELEASE**

On 30 November 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) approved the addition of the entry specified below to its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations:

### **A. Individuals**

**QDi.362 Name:** 1: Emrah 2: Erdogan 3: na 4: na

**Title:** na **Designation:** na **DOB:** 2 Feb. 1988 **POB:** Karlioiva, Turkey **Good quality a.k.a.:** na **Low quality a.k.a.:** **a)** Imraan Al-Kurdy **b)** Imraan **c)** Imran **d)** Imran ibn Hassan **e)** Salahaddin El Kurdy **f)** Salahaddin Al Kudy **g)** Salahaddin Al-Kurdy **h)** Salah Aldin **i)** Sulaiman **j)** Ismatollah **k)** Ismatullah **l)** Ismatullah Al Kurdy **Nationality:** German **Passport no.:** na **National identification no.:** German BPA C700RKL8R4, issued on 18 Feb. 2010, expires on 17 Feb. 2016 **Address:** Werl prison, Germany (since May 2015) **Listed on:** 30 Nov. 2015 **Other information:** Former foreign terrorist fighter affiliated with Al-Qaida (QDe.004) in North Waziristan, Pakistan (2010-2011) and with Harakat Al-Shabaab Al-Mujaahidiin (Al-Shabaab) in Somalia (2011-2012). Convicted to seven years of imprisonment by the Higher Regional Court in Frankfurt/Main, Germany in 2014. **Physical description:** eye colour brown, hair colour brown, build: strong, weight: 92 kg, height: 176 cm, birthmark on right back. **Mother's name:** Emine Erdogan. **Father's name:** Sait Erdogan.

In accordance with paragraph 36 of resolution 2161 (2014), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL:

[https://www.un.org/sc/suborg/en/sanctions/1267/aq\\_sanctions\\_list/summaries](https://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list/summaries)  
([https://www.un.org/sc/suborg/en/sanctions/1267/aq\\_sanctions\\_list/summaries](https://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list/summaries)).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. An updated List is accessible on the Committee's website at the following URL:

[https://www.un.org/sc/suborg/en/sanctions/1267/aq\\_sanctions\\_list](https://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list)  
([https://www.un.org/sc/suborg/en/sanctions/1267/aq\\_sanctions\\_list](https://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list)).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: <https://www.un.org/sc/suborg/en/sanctions/un-sc-consolidated-list> (<https://www.un.org/sc/suborg/en/sanctions/un-sc-consolidated-list>).

 **For information media. Not an official record.**

---